

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH).

CIRCULAR

Dated Guwahati the 29th April, 2013

It is for information of all the Presiding Officers of all the Courts under the jurisdiction of the Gauhati High Court that when a former Judge of the Supreme Court or former Chief Justice and Judges of any High Court or others, who may have held high position, are shown as a witness in a case, Presiding Judge owes a duty to find out whether his evidence will be formal in nature in the form of proving some report with signature and if so, if such report/opinion can be proved by summoning any employee who worked under such person and is conversant with his signature.

The District and Sessions Judges shall ensure circulation of this CIRCULAR amongst all the Judicial Officers posted in the respective districts for strict compliance.

By Order,
Sd/- M.K. Bhattacharjee
REGISTRAR GENERAL

Memo No.HC.VII-27/1990/ 3397-3416/A.

Dated 29.04.2012

Copy to:-

1. Hon'ble Mr. Justice V.K. Bali (Retd. Chief Justice of High Court of Kerala), C-384, Defence Colony, New Delhi-110024 for Information.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The District and Sessions Judge, _____
He is requested to monitor strict compliance of the direction.
4. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
5. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/ Silchar.
6. The Principal Judge, Family Court, NO.I & II, Kamrup, Guwahati/ Cachar, Silchar.
7. The Judge, Designated Court, Assam, Guwahati.
8. The Special Judge, Assam, Guwahati.
9. The Special Judge, CBI, Assam, Guwahati.
10. Special Judges, Addl Courts CBI, Chandmari, Guwahati
11. The P.O. STAT & Member, MACT, Kamrup, Guwahati.
12. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
13. The Special Judge, Addl. CBI Court, NO.I & II, Chandmari, Guwahati.
14. The Member, MACT, Guwahati/ Nagaon/ Nalbari/ Barpeta/Dhubri/Silchar.
15. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl. He is requested to bring the CIRCULAR to the notice of all the Judicial Officers working under his jurisdiction for strict compliance of the direction.
16. The Chief Judicial Magistrate, _____ . He is requested to monitor strict compliance of the direction.
17. The Joint Registrar (_____), Gauhati High Court, Guwahati.
18. The Deputy Registrar, Gauhati High Court, Itanagar Bench, Naharlagun. He is requested to bring the CIRCULAR to the notice of all the Judicial Officers working under his jurisdiction for strict compliance of the direction.
19. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
20. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/Registrar (Judicial), Gauhati High Court, Guwahati.

REGISTRAR GENERAL

29/4/13